

**Action plan to increase coal mining**

806. SHRI PRASHANTA NANDA: Will the Minister of COAL be pleased to state:

(a) whether Government is working under any action plan to increase the coal mining; and

(b) if so, the details thereof?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) and (b) In order to increase coal production of India, Coal India Limited (CIL) is tasked to produce 1 BT by the year 2023-24. SINGARENI COLLIERIES COMPANY LIMITED (SCCL) has planned to augment its coal production to 80 MT by 2023-24 from the present level of 65 MT.

11 coal blocks have been allocated under MMDR Act, 1957. Out of 11 blocks, 9 have been allocated for end use power and 2 for sale of coal. These blocks are under exploration stage.

Further, a total No. of 98 coal mines have been allocated under CMSP Act. Details of coal production from these coal mines is given below:—

*Coal Production from the mines allocated under CMSP Act, 2015*

Year	Coal Production (Million Ton)
2015-16	11.8
2016-17	15.32
2017-18	16.2
2018-19	25.09
2019-2020 (till December, 2019)	19.75

In order to increase domestic coal production, sale of coal upto 25% of coal production is allowed in the 8th tranche, 9th tranche and 10th tranche of auction and in 6th, 7th and 8th tranche of allotment. Next tranche of auction of coal blocks is being slated mainly for sale of coal.

**Coal production in the country**

807. SHRI ANIL DESAI: Will the Minister of COAL be pleased to state:

(a) number of coal mines in the country in public sector and in private sector;